

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 164/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.03.2018**

NAME OF THE COMPANY: Foresight Microtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: PCS for the Appellant

ORDER

Ld. PCS for the Appellant is present. He prays for some time to file additional documents as only the Balance Sheets are on record to corroborate that the business was active at the time of being struck off.

To come up on 6.4.2018.

-SD-

**(Deepa Krishan)
Member (T)**

-S-d7

**(Ina Malhotra)
Member (J)**